



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

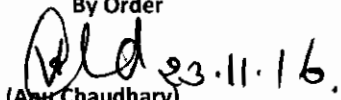
Jaipur

Cause List Date 24-11-2016

	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 3621/2016 Amit Dhaiya Vs. Smt. Rakhi Dhaiya	Prahlad Sharma	Y.C. Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 557/03 Indra Bhushan Vs. Prem Nidhi Shastri	O.P. Garg	Prem Kumar Sharma
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2646/15 Wasimuddin Vs. State	Mohammad Anees	Meenu Verma
4	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 302/97 Thakurji Shri Baldauji Vs. Swetambar Jain	Rahul Sharma	Harsh Sharma
5	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 8939/2016 Swati Aahuja Vs. Anuj Marwah	Ashok Mishra	Pankaj Gupta
6	Sh. S.P. Mathur, Advocate	S.B. Civil Writ Petition No. 900/15, 13282/14 , 996/15 &1894/15 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goyal	Deshraj Kalwania

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 25-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamla Jain, Advocate	S.B. Cri. Misc. Petition No. 3773/2016 Vinit Babu Soni & Ors. Vs. State	Atul Kumar Jain	Deepak Khandelwal
2	Sh. G.S. Hora, RHJS (Retd.)	S.B. Arbitration Appeal No. 1/2016 Khem Chand Sharma Vs. Chandra Mohan	Ajay Goyal	Mohit Gupta
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Iliyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
4	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 10569/2016 Pawan Vs. State	Anurodh Chaturvedi	Vishnu Sharma
5	Sh. P.K. Kasliwal, Advocate	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	R.K. Sain	Jai Kishan
6	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
7	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Bail Application No. 12488/16 Mohammed Akram Vs. State	Abdul Rahim Khan	Sajid Ali
8	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal 258/2011 Paritosh Sharma Vs. ICICI Bank	G.S. Sharma	Ajeet Bhandari
9	Sh. Manish Kumawat, Advocate	S.B. Civil Writ Petition No. 12887/2016 Smt. Rinki Gupta Vs. Dheeraj Gupta	Dilip Singh Kurka	Rinesh Gupta

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